

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.83/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

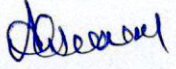
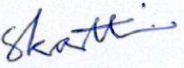
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Bipinchandra Gandhi

V/s.  
M/s. Bridge Infomatics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary for Respondents No 1 & 2	
2.	SUNDARAM KATHIRESAN	Practising Company Secretary for Petitioner	

**ORDER**

**C.P. No. 83/397, 398/CLB/MB/2014**

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 27<sup>th</sup> January,  
2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Dated: 08.12.2016

sd/-

**V. NALLASENAPATHY**  
Member (Technical)